

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

144(ND)2012

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.07.2018**

**NAME OF THE COMPANY: M/s. Pitambara Books Pvt. Ltd. V/s. M/s. Fortune  
Developers International Pvt. Ltd & Ors.**

**SECTION OF THE COMPANIES ACT: 397/398**


**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**


**Present:** Mr. Rahul Kumar Singh, Advocate for the Petitioner

**ORDER**

Application CA 282 of 2018 has been filed by the petitioners stating that this case has not been listed after formation of the NCLT. Notice be issued to the respondents through counsel returnable on 11<sup>th</sup> of September, 2018. Steps be taken dasti.

It also appears that the name of the respondent company has since changed. Ld. counsel for the petitioner shall take appropriate steps to amend the petition.

  
**(Deepa Krishan)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**

(Sameer)